NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/09/2017 AT 10.30 AM PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL : CA/188 & 189/2017 APPLICATION NUMBER IN : TCP/208/2016 PETITION NUMBER NAME OF THE PETITIONER(S) : P. Shanmugam & 6 others NAME OF THE RESPONDENT(S) : M/s Shanti Electricals Agency Private Limited & 4 others **UNDER SECTION** : 397/398 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM April counsel to ANIUPAMA KUMAR 1. for Ws R. Parthasarathy Athiban Vijory Seicharen Rengarajon

ORDER

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Counsel representing both the parties are present and prayed time for making submissions. Time extended at their request. Put up on 11.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

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